

NO. NGT(PB)/03/2014/JUDICIAL-I/.....1336

**NATIONAL GREEN TRIBUNAL**  
**PRINCIPAL BENCH, NEW DELHI**

Faridkot House,  
Copernicus Marg,  
New Delhi-110 001

Dated : 26<sup>th</sup> December, 2016

**ORDER**

In Partial modification to the Order No. NGT(PB)/03/2014/Judicial-I/1211 dated 06<sup>th</sup> December, 2016, Hon'ble Chairperson has been pleased to reschedule the sitting of Special Circuit Bench of National Green Tribunal (Southern Zone Bench) at Kochi from 09<sup>th</sup> January, 2017 to 06<sup>th</sup> February, 2017, due to administrative reasons.

The cases listed for 9<sup>th</sup> January, 2017 will now be listed before the Circuit Bench at Kochi on 06<sup>th</sup> February, 2017 and the directions as issued for 9<sup>th</sup> January, 2017 be complied with for the next date i.e. 06<sup>th</sup> February, 2017.

( Mukesh Kumar Gupta )  
Registrar General

26 DEC 2016

Copy for information to :

1. Dy. Registrar-cum-PPS to Hon'ble Chairperson
2. PS to Registrar General
3. Registrar, NGT Southern Zone Bench, Chennai for information and necessary action.
4. PA to Dy. Registrar (Judicial)
5. Consultant (Kochi Circuit Bench) with the direction that order be placed on Notice Board.
6. Consultant (Admin. & Protocol)
7. Consultant (Judicial-1)
8. Bar Association of NGT, Principal Bench & Kochi High Court
9. Website of NGT
10. Notice Board.

( Mukesh Kumar Gupta )  
Registrar General

26 DEC 2016

Received in R&I Section 27/12/16

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